

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 07-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Niraj Sharma, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent no. 1.

Two weeks time, as a last chance, is granted to learned counsel for petitioner, to take fresh steps and file fresh particulars, to serve respondent no. 2, as process could not be served.

List again on 13.12.2022.

S.P.S. LALER
Registrar

pm